

NGT/PB/20/2018/GA/240
National Green Tribunal
Principal Bench

Faridkot House
Copernicus Marg
New Delhi-110001

Dated: 08th March, 2018

Circular

During meeting of officers held in the chamber of Ld. Registrar General on 26.02.2018, it was felt that some of staff Members do not wear prescribed uniform. In this connection following instructions are issued for strict compliance henceforth with.

1. That all the officers/officials and staff of the NGT whether contractual or regular will wear the uniform as prescribed, there should not be any deviation from following the dress/uniform rules.
2. Nobody will wear the jeans and T-Shirt during the prescribed office timings and if found violating the rules, shall be dealt seriously and disciplinary action will taken accordingly.
3. All the section head have to ensure compliance of the direction in writing at the end of each month.
4. That the staff shall be exempted to wear the uniform on Saturday, subject to the condition that the clothes worn should decent and if they are wearing t-shirt that should have collar in it. This issues with the approval of Ld. Registrar General


(S.S. Mishra)

Deputy Registrar
(For Registrar General)



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